

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03.2012)

Name of Officer (In Full) : SMT. GANGA PATEL
 Date Of Birth : 15/01/1982
 Present post held : I CIVIL JUDGE CLASS-II JANJGIR DISTT-JANJGIR-CHAMPA (C.G.)

Immovable Property				
Name of District. Sub-Division, Taluka and Village in which property is situated	Name of details of Property		If not in own name, state in whose name held and his/her relationship to the Govt.-Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Building	Land		
1	2	3	4	5
VILLAGE- KOTRA, TAHSIL- RAIGARH DISTT- RAIGARH	Nil	3.20 (Acre)	Laxmi Prasad patel (murlidhar patel) (Husband)	Purchase before 30 year
Movable Property (Value Above 25000/- of Rs.)				
Name of Articles				
01- Activa Motor Cycle :- 60,000/- 02- Computer :- 28,000/-				
Jewellery (Lump Sum)				
01- Gold 120gm Lump-Sump Rs. 3,60,000/- 02- Silver 500gm Lump-Sump Rs. 30,000/-				

Shares/Debentures			
Name of Issuing Company:		Nos. Of Shares	
1			2
Nil			Nil
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
1			2
LIC Of India			2,00,000
Bajaj Alliance			2,00,000
Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount
	1	2	3
1) Fixed Deposit	Post Office (Kishan Vikas Ptra)	Raigarh	70,000
2) Savings Bank A/Cs	State Bank Of India	Raigarh	40,000
3) PPF	Nil	Nil	Nil
4) GPF/CPS	Nil	Nil	14,292
5) NSS	Nil	Nil	Nil
6) Others	Nil	Nil	Nil

1- In case where it is not possible to ascertain the value accurately the approximate value in relation to present condition may be indicated

Note- The expected declaration of assets is subject to Provisions of C.G, Civil Services (Conduct) Rules 1965

Signature & Date